NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

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CA(CAA) No. 516/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th December 2017, 10.30 A.M.

Name	of the Company	GJS Hotels Ltd. & Anr.		
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr. D. N. Sharma
2. Mr. Aniket Agarwal
3. Mr. Rusha Saha

Advocates for applicants

ORDER

Ld. Counsel for the petitioners is present.

Petitioner is directed to file affidavit regarding concerned regulatory authorities within 3 days from today.

List it on 19/12/2017.

(Jinan K.R.)

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Member (J)

(V.P.Singh) Member (J)